## [ श्री छोटू भाई पटेल ]

में 472 फेमिलीज वहां रहती हैं जिस में से 33,837 लोग इस काम में लगे हैं। इस डिजोज से रूरल इकानामी पर बहुत ग्रसर पड़ रहा है। इतना हो नहीं, इसका बिजनेस धीरे-धीरे घटता रहा है। मैं अपिके मध्यम से सरकार से गुजारिश करना चाहता हूं कि हमारे यहां गुजरातमें ग्रीखा म एक रिसर्च लेबोरेटरो हैं, इसके कारण मरीन रिसर्च इंस्टोट्यूट होना जरूरी है। दो वर्ष पहले भो समद्र के पश्चिमी किनारे पर यह फिल डिजीन हुई थी और इससे हमारे मरोन प्रोडक्ट्स को काफी हानि हुई थो। यह इसलिए जरूरी कि इसके रैमीडियल मैंजर्स सही टाइम पर लेने जरूरो हैं। ग्रगर हम सही टाइम पर प्रिवेंटिव में जर्र नहीं लेंगे तो हमारे टार्गेंट ब्रेगीर वहां रह रही फेमिनीज पर इसका बहुत बुरा असर पड़ेगा इसलिए में इस पर बहुत गहरो चिता ध्यक्त कर रहा हूं।

महोदय, मैं आपके भाष्यम से सरकार से विनती करता हूं कि इस बारे में ठोस कदम उठाए जाएं और गुजरात के बारे में कृष्ठ ध्यान देना जरूरी है वह दिया जाए और मैरीन रिसर्च इंस्ट्रीट्यूट प्रस्ता-वित की जाए।

## Demand for conversion of Miraj-latur narrow gauge line into Broad Gauge in Maharashtra

SHRI VISHWASRAO RAMRAO PATIL (Maharashtra): Sir, I want to raise a very vital issue.

Sir, it is about the conversion of the Miraj-Latur N.G. line into a B.G. line and it is also about the construction of Ratnagiri-Vishakapatnam line, that is, from Ratnagiri via Kohlapur, Miraj Latur, Nizamabad, Ramagundam, Kirandul to Vishakapatnam. Ratnagiri is on the Konkan railway and if this line is taken up, it will be connected to Vishakhapatnam and thus there will be a direct link between the Arabian Sea and the Indian Ocean. A survey has been made on the Ratnagiri-Kolhapur-Miraj BG line and the Maharashtra Government submit-

ted a memorandum to the Government during the Fourth Plan period on 3rd April, 1965 wherein the proposal of conversion of Miraj-Pandharpur- Kurduwadi- Barshi-Latur from narrow Gauge to Broad Gauge inter alia included and there should be need to survey the line Latur to Nizamabad. Andhra Government was successful in getting the Nizamabad-Ramagundam surveyed and it is under the consideration of the Railway Ministry, Lastly, Ramagundam to Kirandal line has not yet been surveyed. It should be surveyed properly and expeditiously. Kirandal to Visakhapatnam line has recently been This line goes completed. Western seashore of Maharashtra to the seashore of Bengal, Andhra, Orissa and Orissa and again Andhra. It is of a very ungent commercial need to connect the Konkan of Maharashtra to Visakhapatnam of Andhra. the involvement of both the Governments the financial difficulties could be solved. So I request the Railway Minister to examine this proopsal and execute it at the earliest

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): Mr. David Ledger, Mr. Ledger, before you begin I may tell you there are nine names still on the list. There are a few whose names were called but who were absent and who might come back and demand that they should be accommodated. So please cooperate. In the meantime we have the Constitution Amendment Bill which is due for discussion. I do not know how much time the House will need for the other listed items. Yesterday the Education Minister wanted to make a statement but the House wanted him to postpone it and decided not to sit beyond 6. So please be as brief as possible.

SHRI KAMAL MORARKA (Rajasthan): I would suggest that after this Special Mention take up the Scheduled Castes Bill which is important. The remaining Special Mentions can be postponed to tomorrow. In any case those who were not present when

their names were called for their Special Mentions, you should not give them a chance today

SHRI MURLIDHAR CHANDRA-KANT BHANDARE (Maharashtra): On Friday I was very keen that this Bill should be passed before the 14th April which was Dr. Babasaheb Ambedkar's birth anniversary. If you don't do itat least today, I don't know when you will do it.

SHRI KAMAL MORARKA: I fully agree with Mr. Bhandare. Let us agree by consensus. Those who missed their Special Mentions, they may be requested to postpone them

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Even the others can be accommodated on Thursday or Friday

SHRI V. NARAYANASAMY (Pondicherry): What about the pending Short-Duration-Discussion regarding atrocities on Scheduled Castes?

SHRI KAMAL MORARKA: First let us pass the Bill. Short-Duration-Discussion also is important.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Special Mentions may be taken up on Thursday or Friday.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): The honourable Minister wants to say something.

श्रम एवं कल्याण मंती (श्री राम विलाम पानवान): महोदय, मैं एहं कह रहा था कि लिस्ट में भी है और माननीय सदस्यों की राय भी है, यह बहुत ही महत्दपूर्ण बिल है, इसकी पास कर लिया जाय। जहां तक हमारे दूसरे साथी का सवाल है, णेड्यूल्ड कास्ट/ णेड्यूल्ड ट्राइब्ज पर एट्रोसिटींज की बात है, वह भी काफी महत्दपूर्ण है, लेकिन इसको दूसरे दिन के लिए रखिए क्योंकि याज तो इसमें समय नहीं मिल पाएगा। .... (खबधान). इसके वाद ग्रगर ममय मिल जाय तो ग्रच्छा है, हमें ग्रापित नहीं है।

श्री ग्रजीत जोगी (मध्य प्रदेश): इसे स्पेशेल मेंशन के बाद ले लीजिए। श्री ग्रटल बिहारी दाजपेयी (गृध्य प्रदेश): महोदय, कल बुद्ध-जयंती हैं और बुद्ध जयंती की पूर्व-संध्या पर अगर हम नवबौद्धों के बारे में कोई कानून बनाएं तो वह अवसर के ल्प्युक्त होगा। बाकी की वातें तो रुक सकती हैं, उन्हें बाद में लिया जा सकता है। उपसभापति महोदया ने कहा भी था कि वे स्पेशल मेंशन थोड़ा कम करेंगी, लेकिन कम नहीं हो रहे हैं। अब तत्काल ले लीजिए इस विधयक को और फिर बद में जो चर्चा के विषय हैं, उनके लिए सदन को रात में देर तक बैठना पड़े तो तैयार हैं।

उपसभाध्यक्ष (प्रो० चन्द्रेश पी० ठाकुर): क्या सदन की सहमति है कि स्पेशल मेंशन को रोक कर इस बिल को लिया जाय?

श्री ग्रजीत जोगी : नहीं, पहले स्पेशल मेंशन खत्म कर लीजिए, फ़िर बाद में बिल ले लीजिए। सिर्फ़ दो-तीन ही तो बचे हैं।

उपसभाध्यक्ष (प्रो० चन्द्रेश पी० ठाकुर): नहीं-नहीं अभी नी बचे हैं। एक सुझाव यह हो सकता है कि छह बजे तक बिल को पारित कर लिया जाय। उसके बाद फ़िर स्पेशल मेंगन या और चीजें, जो रहती हैं, हम ले सकते हैं।

श्री श्रजीत जोगी: दो-चार स्पेशल मेंशन बचे हैं, पहले उनको ले लीजिए। इतनी देर तक दो-तीन हो भी जाते।

जपसभाध्यक्ष (प्रो. चन्द्रेश पी० ठाफुर): ग्रभी नी बचे हैं। मिस्टर लेजर, ग्राप तो ग्रपना खतम कर लीजिए।

SHRI (MURLIDHAR CHANDRA-KANT BHANDARE: Mr. Vice-Chairman, Sir. you will realise that the Special Mention which I asked for on the first day, on the 30th, has been given to me now. There is no difficulty for waiting for some time more and I. . .

SHRI KAMAL MORARKA: The sense of the House is: Bill first

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): Let Mr. Ledger speak, and then we will go to the Bill, that does not give you more than two minutes, Mr. Ledger.